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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)  
**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 351/241/HDB/2020
NAME OF THE COMPANY	Sri Adidurga Chit Fund Pvt Ltd
NAME OF THE PETITIONER(S)	Yata Srinivas Reddy
NAME OF THE RESPONDENT(S)	Sri Adidurga Chit Fund Pvt Ltd & 03 Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

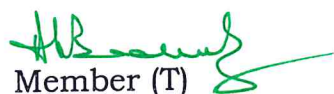
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Due to poor internet connectivity and related technical issues, the matter is adjourned to 11.11.2020.

  
Member (T)

  
Member (J)

*Binnu*